

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 142 of 2020**

**IN THE MATTER OF:**

**Kapil Jain**

**...Appellant.**

**Versus**

**Registrar of Companies & Anr.**

**...Respondents.**

**Present:**

**For Appellant: Ms. Ekta Mehta, Advocate.**

**For Respondent: Mr. Jaikriti S. Jadeja, Advocate.**

**ORDER**  
**(Virtual Mode)**

**08.10.2020** The Learned Counsel for Respondent No. 2 wants to file a brief Reply-Affidavit. Permitted. None present for Registrar of Companies. Registrar of Companies may also file Reply-Affidavit before next date.

List the Appeal 'For Admission (After Notice) on **18<sup>th</sup> November, 2020.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

Basant B./md.